

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO.59 OF 2019 (WZ)

Mr. Sakharam Asaram Kale & Anr. ... Applicants

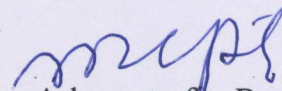
Versus

Regional Officer, MPCB & others ... Respondents

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3)	"R2"	Copy of letter dated 18,06..2026 & 24.06.2026 received from CF0 Territorial, Sambhajinagar with reports & geo tagged photographs of Plantation.	765- 775

Dated :09/07/2026

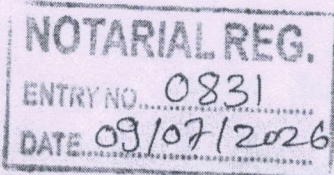


Advocate for Respondent No.7

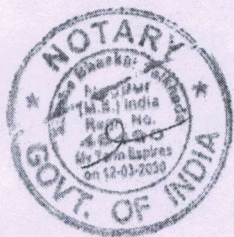
D.M.Gupte

Advocate

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BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 59 OF 2019 (WZ)



**Mr. Sakharam Asaram Kale
& Anr.**

...APPLICANTS

//Versus//

**Regional Officer, MPCB
& Others**

...RESPONDENTS

COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT

NO. 7, PURSUANT TO THE ORDER DATED 20.04.2026

I, Shri S. V. Ramarao, IFS, aged about 58 years, presently working as Additional Principal Chief Conservator of Forests & Nodal Officer, Maharashtra State, Nagpur, having my office at Van Bhavan, Civil Lines, Nagpur, do hereby solemnly affirm and state as under:

1. I say that I am the Additional Principal Chief Conservator of Forests & Nodal Officer, Maharashtra State, Nagpur and am duly authorized to file the present affidavit on behalf of Respondent No.7 namely Principal Chief Conservator. of Forests (Head of Forest Force), Maharashtra State, Nagpur. I am conversant with the

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facts and records of the case and hence competent to swear this affidavit.

2. I respectfully submit that this Hon'ble Tribunal, while hearing the above Original Application on 20.04.2026, was pleased to direct Respondent No.7 to place on record details regarding the survival of compensatory afforestation plantations raised against diversion of forest land for rehabilitation and upgradation of National Highway No.211 (presently NH-52).

3. At the outset, the answering Respondent most respectfully submits that this Hon'ble Tribunal, vide order dated 20.04.2026, was pleased to direct Respondent No.7 to file the present compliance affidavit within a period of two weeks. Owing to the time required for obtaining updated information from the concerned field authorities, verification and reconciliation of the official records, and confirmation of the plantation figures, the present affidavit could not be filed within the stipulated period. The delay is wholly inadvertent and neither intentional nor deliberate. The answering Respondent has the highest regard for this Hon'ble Tribunal and deeply regrets the delay. The answering Respondent



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most respectfully tenders an unconditional and unqualified apology for the delay and humbly prays that this Hon'ble Tribunal may graciously be pleased to condone the same in the interest of justice.

4. In compliance with the aforesaid directions of this Hon'ble Tribunal, information was called from the Conservator of Forests (Territorial), Chhatrapati Sambhajnagar vide this office letter dated 17.06.2026 regarding the present status and survival of compensatory afforestation plantations. The copy of the said letter dated 17.06.2026 is marked as ANNEXURE- R-1.

5. The Conservator of Forests (Territorial), Chhatrapati Sambhajnagar furnished the requisite information vide letter dated 18.06.2026 and 24.06.2026 along with supporting records, field verification reports and geo-tagged photographs of plantation sites. The copies of the Letter dated 18.06.2026 & 24.06.2026 received from CF (Territorial), Chhatrapati Sambhajnagar are collectively annexed herewith as ANNEXURE- R-2

6. It is respectfully submitted that compensatory afforestation was undertaken by the Forest Department in accordance with the conditions stipulated as part of final approvals in the proposal -



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Rehabilitation and upgradation from existing 2 lane to 4 lanes of Yedshi to Aurangabad section of NH- 211 under the Forest Clearance granted by the Government of India for diversion of forest land involved in the project.

7A. The details of compensatory afforestation and present survival status, as verified by the concerned field officers, are as follows:

Sr. No.	Forest Division	Trees Planted	Trees Survived	Survival Percentage
1	Osmanabad (Dharashiv) Forest Division	2,314	2,019	87.25%
2	Beed Forest Division	2,900	2,030	70.00%

7B. We also humbly submit that due to an inadvertent clerical error in the earlier affidavit, the tree plantation count for the Osmanabad Division was erroneously stated as 2,222. Upon re-verification from the field authorities, the correct and actual figure stands at 2,314. The error is deeply regretted, and we pray that this



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Hon'ble Tribunal may kindly take the rectified figure of 2,314 on record.

8. The aforesaid figures are based upon field verification conducted by the concerned territorial forest authorities and supported by plantation registers and departmental records maintained by the Forest Department.

9. The plantation areas are being regularly protected, maintained and monitored by the Forest Department. Necessary silvicultural operations, casualty replacement and protection measures are being undertaken from time to time to ensure sustainability of the plantations.

10. It is respectfully submitted that the Forest Department has complied with its obligations relating to compensatory afforestation arising out of diversion of forest land approved under the Forest (Conservation) Act, 1980 and the information furnished herein is based upon official records received from the concerned field authorities.

11. The answering respondent respectfully submits that its role in the present matter is confined to processing, monitoring and



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compliance of conditions relating to diversion of forest land and compensatory afforestation. The information furnished herein is without prejudice to the rights and contentions of other respondents regarding compliance of Environmental Clearance conditions applicable to the project.

12. The present affidavit is therefore filed in compliance with the directions contained in the order dated 20.04.2026 passed by this Hon'ble Tribunal.

13. In view of the foregoing facts and circumstances, the Respondent No. 7 most respectfully prays that this Hon'ble Tribunal may graciously be pleased to condone the delay in filing the present compliance affidavit. The Respondent further prays that this Hon'ble Tribunal may be pleased to take the present affidavit on record as compliance of the directions contained in the order dated 20.04.2026, and pass such further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.

NAGPUR

DATED :- 09/07/2026

S. V. Ramarao
DEPONENT

(S. V. Ramarao)
H. Principal Chief Conservator of Forests
and Nodal Officer
Maharashtra State, Nagpur

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SOLEMN AFFIRMATION

I, Shri S. V. Ramarao, IFS, the above-named deponent, do hereby verify that the contents of paragraphs 1 to 13 above are true and correct to my knowledge derived from official records and information received. The affidavit is drafted by my counsel as per my instructions and have been explained to me in vernacular.

Hence verified and signed at Nagpur on this 9th day of July, 2026.

S. V. Ramarao
DEPONENT

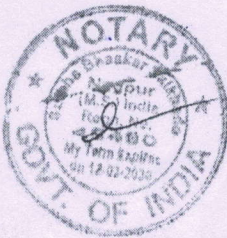
I know and identify the deponent.

[Signature]

ADVOCATE.

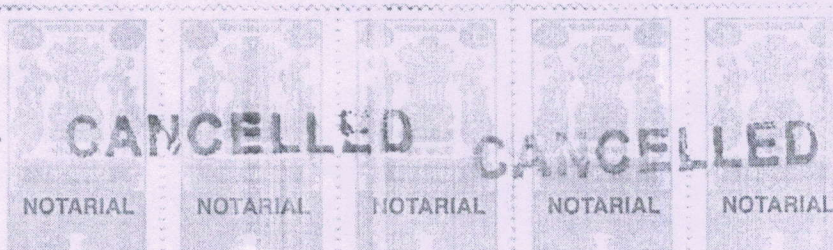
(S.V. Ramarao)

Addl. Principal Chief Conservator of Forests
and Model Officer
Maharashtra State, Nagpur



Sworn before me on this 09th day of July, 2026 at Nagpur by
Shri/Smt. S. V. Ramarao (IFS)
R/o. Nagpur (presently)
by Shri/Smt. Self
Advocate, Nagpur.

[Signature]
09/07/2026
NOTARY
NAGPUR (M.S.) INDIA





प्रधान मुख्य वनसंरक्षक (वन बल प्रमुख), महाराष्ट्र राज्य यांचे कार्यालय

अपर प्रधान मुख्य वनसंरक्षक व केंद्रस्थ अधिकारी, पहिला माळा, बी विंग

वनभवन, रामगिरी रोड, सिव्हील लाईन्स, नागपूर ४४० ००१

दुरध्वनी क्र. ०७१२-२५५६९१६, ई-मेल: apccfnodal@mahaforest.gov.in

न्यायालयीन प्रकरण/तात्काळ

क्र.कक्ष-१७/FCA/ ६४० / २०२६-२७
नागपूर ४४० ००१, दिनांक १७/०६/२०२६

प्रति,

वन संरक्षक (प्रादेशिक),

छत्रपती संभाजी नगर

विषय: NGT, पश्चिम विभाग, पुणे येथील Original Application No. ५९/२०१९ (WZ) मधील दिनांक २०.०४.२०२६ च्या आदेशानुसार Compensatory Afforestation अंतर्गत लागवड केलेल्या वृक्षांच्या Survival बाबत माहिती सादर करण्याबाबत.

संदर्भ : राष्ट्रीय हरित लवाद (NGT), पश्चिम विभाग, पुणे यांचे दिनांक २०/०४/२०२६ रोजीचे आदेश.

माननीय राष्ट्रीय हरित लवाद (NGT), पश्चिम विभाग, पुणे यांनी Original Application No. ५९/२०१९ (WZ) मध्ये दिनांक २०.०४.२०२६ रोजी दिलेल्या आदेशामध्ये Compensatory Afforestation अंतर्गत लागवड करण्यात आलेल्या वृक्षांपैकी प्रत्यक्षात किती वृक्ष जिवंत आहेत याबाबतची माहिती शपथपत्राद्वारे सादर करण्याचे निर्देश दिले आहेत.

त्यानुसार आपल्या कार्यक्षेत्रातील संबंधित वन विभागांकडून Compensatory Afforestation अंतर्गत करण्यात आलेल्या वृक्षलागवडीची अद्ययावत Survival Report, आवश्यक पुरावे व छायाचित्रांसह तातडीने संकलित करून या कार्यालयास पाठविण्याची कार्यवाही करावी, जेणेकरून माननीय राष्ट्रीय हरित लवाद समोर विहित मुदतीत शपथपत्र सादर करता येईल.

सदर बाब अत्यंत तातडीची असून माहिती प्राधान्याने उपलब्ध करून द्यावी.

सहपत्र: वरीलप्रमाणे

(Signature)
(एस व्ही. रामाराव)

अपर प्रधान मुख्य वन संरक्षक

तथा केंद्रस्थ अधिकारी

महाराष्ट्र राज्य, नागपूर

प्रतिलिपी : विभागीय वन अधिकारी, धाराशिव यांना माहिती तथा आवश्यक कार्यवाहीस्तव अर्पित.

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//TRANSLATED COPY//



Office of the Principal Chief Conservator of Forests (Head of Forests Force),
Maharashtra State, Nagpur

Additional Principal Chief Conservator of Forests & Nodal Officer, 1st Floor, B Wing
Van Bhavan, Ramgiri Road, Civil Lines, Nagpur- 440 001
Tel. No.: 0712- 2556916 . E-mail: apccfnodal@mahaforest.gov.in

By E-mail/Speed post

No.Desk-17/FCA/640 /2026-27

Nagpur - 440 001.

Date:17.06.2026

To,
The Conservator of Forests (Territorial),
Chhatrapati Sambhajinagar.

Subject: Submission of information regarding the Survival Report of trees planted under
Compensatory Afforestation in compliance with the Order dated 20.04.2026 passed
by the Hon'ble National Green Tribunal, Western Zone Bench, Pune, in Original
Application No. 59 of 2019 (WZ).

Reference: Order dated 20.04.2026 passed by the Hon'ble National Green Tribunal, Western
Zone Bench, Pune.

The Hon'ble National Green Tribunal, Western Zone Bench, Pune, vide its order
dated 20.04.2026 in Original Application No. 59 of 2019 (WZ), has directed that information
regarding the number of trees surviving out of the plantations raised under the Compensatory
Afforestation Scheme be furnished by way of an affidavit.

Accordingly, you are requested to furnish the Survival Report of the plantations raised
under the Compensatory Afforestation Scheme in respect of all the concerned Forest
Divisions under your jurisdiction, along with all relevant supporting records and documents,
to this office at the earliest, so that necessary action may be taken for filing the requisite
affidavit before the Hon'ble National Green Tribunal within the stipulated time.

As the matter is of an urgent nature and pertains to compliance with the directions of
the Hon'ble National Green Tribunal, the requisite information may kindly be furnished to
this office on priority.

Encl.: As above.

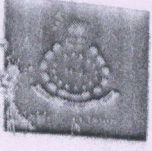
Sd/-

(S. V. Ramarao)

Additional Principal Chief Conservator of Forests & Nodal Officer,
Maharashtra State, Nagpur

Copy to: The Deputy Conservator of Forests, Dharashiv Forest Division, for information and
necessary action.

True copy
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सत्यमेव जयते
महाराष्ट्र शासन



R-2

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वनसंरक्षक (प्रादेशिक), छत्रपती संभाजीनगर यांचे कार्यालय

"वनभवन", एसएससीबोर्डसमोर, रेल्वेस्टेशनरोड, उस्मानपूरा, छत्रपतीसंभाजीनगर ४३१००५

Phone No: ०२४०-२३३१२०९/२३४५५०८

E-mail ID: cftabad@mahaforest.gov.in

जा.क्र.कक्ष-१/१/कॅम्पा /प्र.क्र.७४(२६.२७)/३१५ /सन २०२५-२६

दि.१८/०६/२०२६

प्रति,

मा. अपर प्रधान मुख्य वनसंरक्षक

तथा केंद्रस्थ अधिकारी

म.रा.नागपूर

विषय :- NGT, पश्चिम विभाग पुणे येथील Original Application No 59/2019 (WZ) मधील दिनांक २०.०४.२०२६ च्या आदेशानुसार Compensatory Afforestation अंतर्गत लागवड केलेल्या वृक्षांच्या Survival बाबत माहिती सादर करण्याबाबत

संदर्भ:- १. आपले कार्यालयाचे पत्र क्र कक्ष -१७/FCA/640/26.27/ नागपूर दि १७/०६/२०२६.

२. विभागीय वन अधिकारी धाराशिव यांचे कार्यालयाचे पत्र अ/जमीन/१०४५/ २६.२७ दि १७/०६/२६.

३. विभागीय वन अधिकारी बीड यांचे कार्यालयाचे पत्र अ/जमीन/३०८/ २६.२७ दि १७/०६/२६.

माननीय राष्ट्रीय हरित लवाद (NGT) पश्चिम विभाग पुणे यांनी Original Application No 59/2019 (WZ) मध्ये दिनांक २०.०४.२०२६ रोजी दिलेल्या आदेशामध्ये Compensatory Afforestation अंतर्गत लागवड करण्यात आलेल्या वृक्षांपैकी प्रत्यक्षात किती वृक्ष जिवंत आहेत याबाबतची माहिती सादर करण्याबाबत सुचना या कार्यालयास प्राप्त झालेल्या आहेत.

प्राप्त सुचनानुसार या वनवृत्तातील धाराशिव, बीड यांनी अनुक्रमे ०२ ते ०३ अन्वये Compensatory Afforestation अंतर्गत लागवड करण्यात आलेल्या वृक्षांपैकी प्रत्यक्षात जिवंत वृक्षांची माहिती या कार्यालयास सादर केली आहे. सदरची माहिती संकलित करून यासोबत पुढील आवश्यक कार्यवाहीस्तव सविनय सादर करण्यात येत आहे.

सहपत्र:- वरील प्रमाणे.

(प्रमोद चंद लाकरा)

वनसंरक्षक (प्रादेशिक)

छत्रपती संभाजीनगर.

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वनसंरक्षक (प्रादेशिक) छत्रपती संभाजीनगर यांचे कार्यालय

प्रपत्र-1 CA

अ.क्र.	प्रकल्पाचे नाव	वन विभाग	वनपरिक्षेत्र	कक्ष क्रमांक	प्रथम वर्षीय कामाचे एकुल क्षेत्र	रोपवनाच्या नमुना	लावण्यात आलेल्या रोपांची माहिती / रोपे संख्या	जिवंत रोपांची माहिती / रोपे संख्या मे २०२६ अखेर	टक्केवारी
१.	रुई	धाराशिव	भुम	५२	२.४८	५	२३१४	२०१९	८७.२५%
२.	राष्ट्रीय महामार्ग क्र २११ सोलापूर येडशी	बीड	बीड	३८४	१.१६	१	२९००	२०३०	७०.००%

(प्रमोदचंद लाकरा)
वनसंरक्षक (प्रादेशिक)
छत्रपती संभाजीनगर.

//TRANSLATED COPY//

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Office of the Conservator of Forests (Territorial), Chhatrapati Sambhajanagar

"Vanbhavan", Harsul Road, Osmanpura, Chhatrapati Sambhajanagar – 431005

Phone No.: 0240-2332208 / 2484608

E-mail: ccftabad@mahaforest.gov.in

No. Ksham-1/CAMPA/P.Cr.74(26.27)/315/2025-26

Date: 18/06/2026

To,

The Additional Principal Chief Conservator of Forests
& Nodal Officer, Maharashtra State, Nagpur.

Subject: Submission of information regarding the survival of trees planted under Compensatory Afforestation, as per the Order dated 20.08.2025 passed by the Hon'ble National Green Tribunal (NGT), Western Zone, Pune in Original Application No. 59/2019 (WZ).

Reference:

1. Your office letter No. FCA/640/26.27/Nagpur dated 17.06.2026.
2. Letter No. A/Jamini/1094/26-27 dated 17.06.2026 received from the Office of the Deputy Conservator of Forests, Dharashiv.
3. Letter No. A/Jamini/308/26-27 dated 17.06.2026 received from the Office of the Deputy Conservator of Forests, Beed.

In the Original Application No. 59/2019 (WZ) before the Hon'ble National Green Tribunal (NGT), Western Zone, Pune, vide Order dated 20.08.2025, directions have been issued to submit information regarding the survival of trees planted under Compensatory Afforestation. Accordingly, instructions have been received from your office to furnish the said information.

In response to the above instructions, the information regarding the survival of trees planted under Compensatory Afforestation in the Dharashiv and Beed Forest Divisions under this Circle has been compiled and is submitted herewith for further necessary action.

Enclosure: As above.

Sd/-

(Pramod Chand Lakra)

Conservator of Forests (Territorial)
Chhatrapati Sambhajanagar.

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//TRANSLATED COPY//

Office of the Conservator of Forests (Territorial), Chhatrapati Sambhajanagar

Enclosure - 1 CA

Sr. No.	Project Name	Forest Division	Range	Compartment no	Area of first year Sites	Plantation Model	No Of Seedlings Planted	Surviving Plants (May 2026 Survey)	Survival percent of plants
1	Rui	Dharashiv Beed	Bhum	52	2.08	5	2314	2019	87.25%
2	National Highway No.211 Solapur Yedshi	Beed	Beed	384	1.16	1	2900	2030	70.00%

Sd/-

(Pramod Chand Lakra)
 Conservator of Forests (Territorial)
 Chhatrapati Sambhajanagar.

True copy
one

वनसंरक्षक (प्रादेशिक) छत्रपती संभाजीनगर यांचे कार्यालय

बीड वन विभाग



अक्षांश: 18.865879

रेखांश: 75.74015

बढती: 715.62±9.0 m

अचूकता: 3.0 m

वेळ: १८-०६-२०२६ १२:२१

टीप: मौजे कोळवाडी F.S.N. 179.116

769

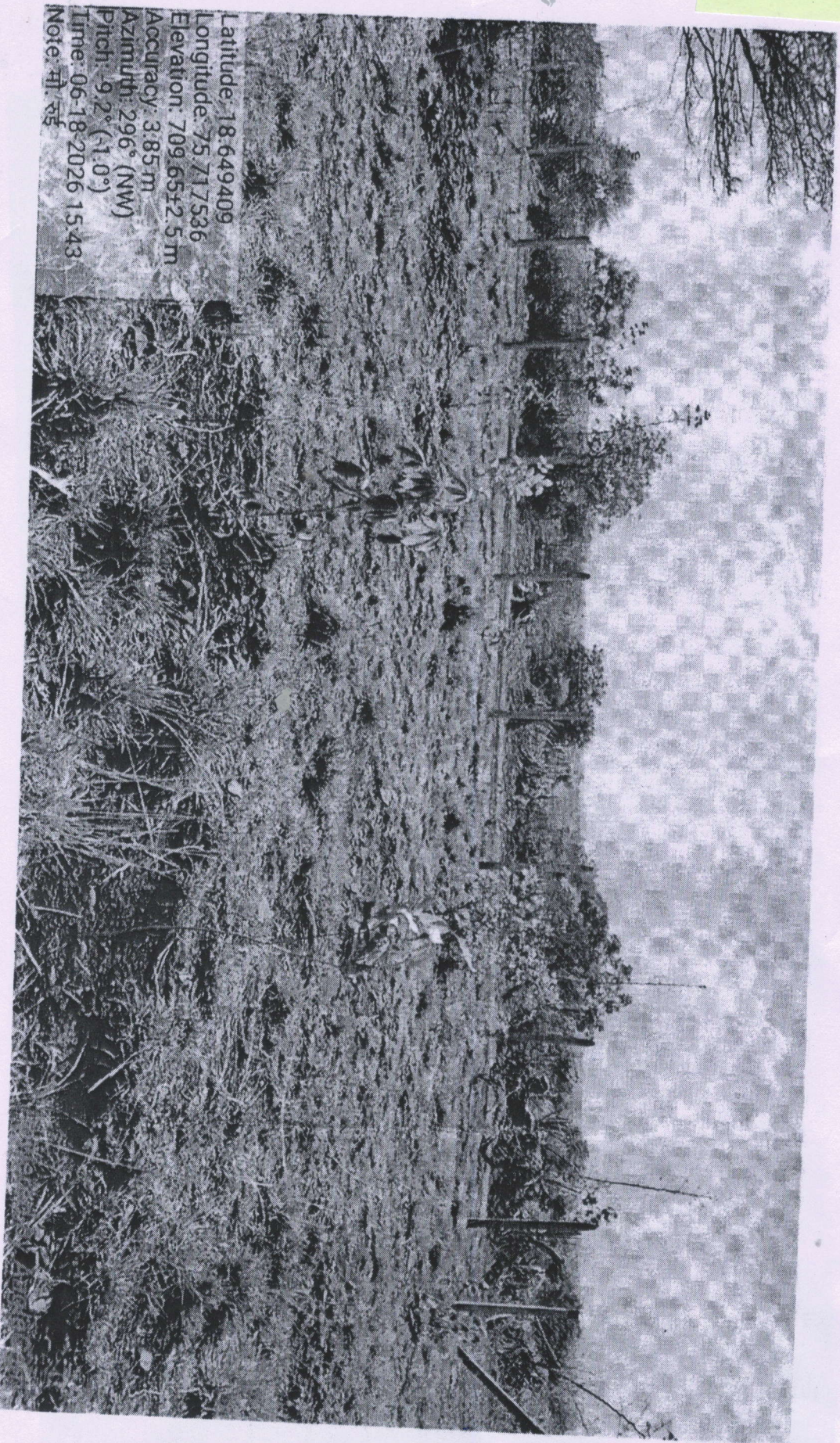
770



Latitude: 18.865789
Longitude: 75.740267
Elevation: 719.42±12 m
Accuracy: 3.7 m
Azimuth: 41° (NE)
Pitch: -22.6° (2.6°)
Time: 10-20-2023 11:00
Note: KOLIWADI FSN 179 1 16H 3 YEAR ROPWAN

धाराशिव वन विभाग

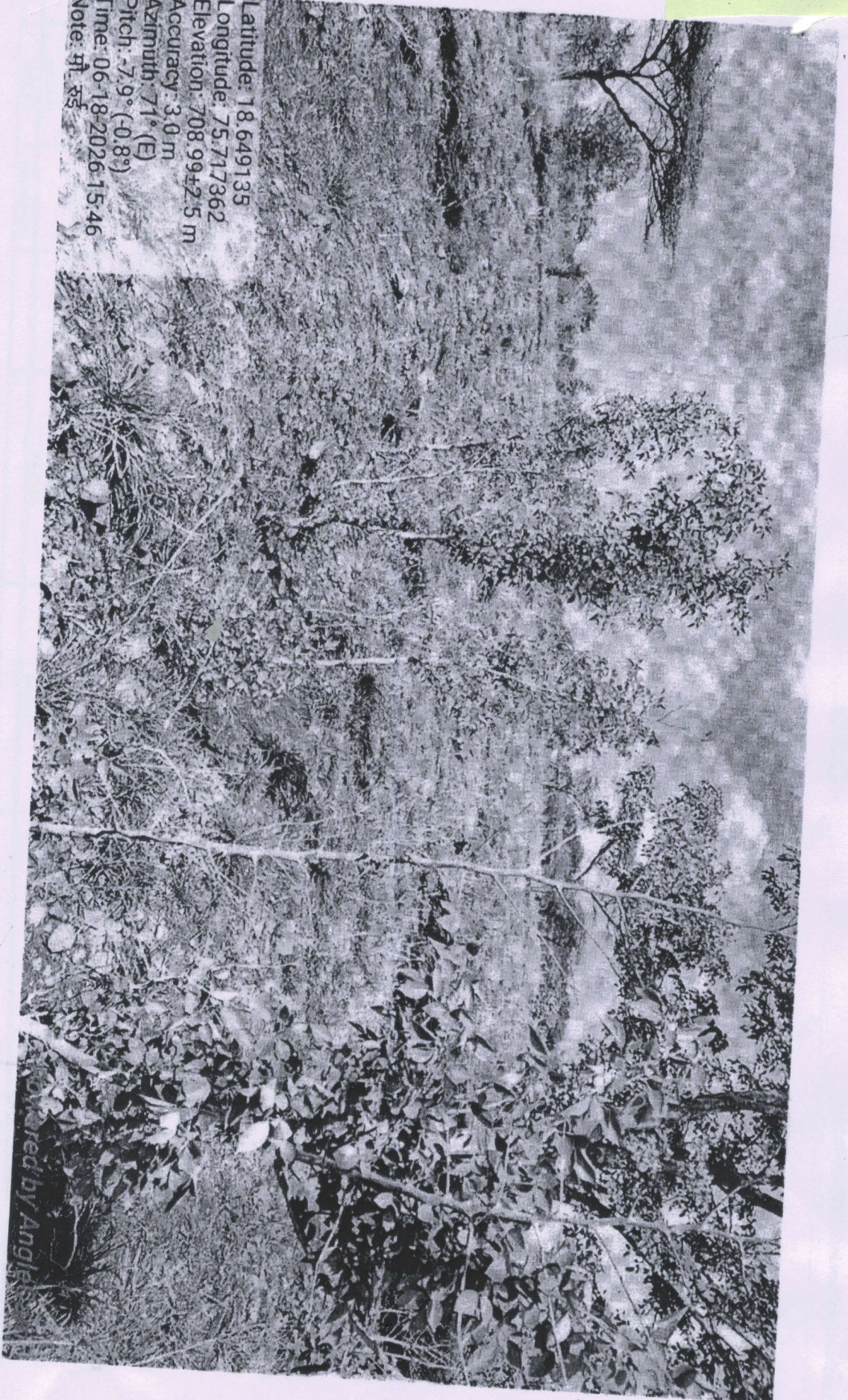
771



Latitude: 18.649409
Longitude: 75.717536
Elevation: 709.65±2.5 m
Accuracy: 3.85 m
Azimuth: 296° (NW)
Pitch: 9.2° (1.0°)
Time: 06-18-2026 15:43
Note: मो. रूई

772

Latitude: 18.649135
Longitude: 75.717362
Elevation: 708.99±2.5 m
Accuracy: 3.0 m
Azimuth: 71° (E)
Pitch: -7.9° (-0.8°)
Time: 06-18-2026 15:46
Note: #1 R5



773

Latitude: 18.649118
Longitude: 75.717241
Elevation: 709.39±2.5 m
Accuracy: 3.003 m
Azimuth: 270° (W)
Pitch: -7.1° (1.5°)
Time: 06-18-2026 15:46
Note: #1, #3



leaf



Latitude: 18.64915
Longitude: 75.71727
Elevation: 708.97±2.5 m
Accuracy: 3.0 m
Azimuth: 257° (W)
Pitch: 9.7° (-0.9°)
Time: 06-18-2026 15:45
Note: #1. ४३

Powered by Angler



वनसंरक्षक (प्रादेशिक), छत्रपती संभाजीनगर यांचे कार्यालय

"वनभवन", एसएससीबीडसमोर, रेल्वेस्टेशनरोड, उस्मानपूरा, छत्रपती संभाजीनगर ४३१००५

Phone No: ०२४०-२३३१२०९/२३४५५०८

E-mail IDccftabad@mahaforest.gov.in

जा.क्र.कक्ष-१/१/कॅम्पा/प्र.क्र.७४(२६.२७)/३३८/सन २०२५-२६

दि. २४/०६/२०२६

प्रति,

मा. अपर प्रधान मुख्य वनसंरक्षक
तथा केंद्रस्थ अधिकारी
म.रा.नागपूर

विषय :- Verification and confirmation regarding the number of trees planted under Compensatory Afforestation in Osmanabad (Dharashiv) Forest Division in connection with Original Application no 59/2019 (WZ) pending before the Hon'ble National Green Tribunal Western zone Bench, Pune

- संदर्भ:- १. आपले कार्यालयाचे पत्र क्र कक्ष - १७/FCA/640/26.27/ नागपूर दि १७/०६/२०२६.
२. विभागीय वन अधिकारी धाराशिव यांचे कार्यालयाचे पत्र अ/जमीन/१०४५/ २६.२७ दि १७/०६/२६.
३. या कार्यालयाचे पत्र क्र कक्ष १/कॅम्पा/प्र.क्र. ७४(२६.२७)/३१५/२५.२६ छत्रपती सं.नगर दि १८/६/२६.
४. आपले कार्यालयाचे पत्र क्र Desk 17/Nodal/CSN/690/26.27 Nagpur dt 24/06/2026.
५. विभागीय वन अधिकारी धाराशिव यांचे कार्यालयाचे जा.क्र. अ/जमीन/११४०/२६.२७ दि २४/०६/२६.

उपरोक्त विषयी संदर्भ क्र. ०१ अन्वये मा. राष्ट्रीय हरित लवाद (NGT), पश्चिम विभाग पुणे यांनी Original Application no. 59/2019(WZ) मध्ये दि. २०.०४.२०२६ रोजी दिलेल्या आदेशामध्ये Compensatory Afforestation अंतर्गत लागवड करण्यात आलेल्या वृक्षांपैकी प्रत्यक्षात किती वृक्ष जिवंत आहेत याबाबतची माहिती शपथपत्रद्वारे सादर करण्याचे निर्देश दिलेले होते.

त्या अनुषंगाने विभागीय वन अधिकारी धाराशिव यांचे संदर्भीय पत्र क्र. ०२ अन्वये Compensatory Afforestation अंतर्गत करण्यात आलेल्या वृक्षलागवडीची संख्या व अद्यावत Survival Report या कार्यालयास सादर करण्यात आला होता. सदर अहवाल या कार्यालयाचे संदर्भीय पत्र क्र. ०३ अन्वये आपल्या कार्यालयास छायाचित्रसह सादर करण्यात आला होता.

//TRANSLATED COPY//

775

Office of the Conservator of Forests (Territorial), Chhatrapati Sambhajanagar
"Vanbhavan", Harsul Road, Osmanpura, Chhatrapati Sambhajanagar – 431005
Phone No.: 0240-2332208 / 2484608
E-mail: ccftabad@mahaforest.gov.in

No. Ksham-1/CAMPA/P.Cr.74(26.27)/338/2025-26

Date: 24/06/2026

To,
The Additional Principal Chief Conservator of Forests
& Nodal Officer, Maharashtra State, Nagpur.

Subject: Verification and confirmation regarding the number of trees planted under
Compensatory Afforestation in Osmanabad (Dharashiv) Forest Division in
connection with Original Application No. 59/2019 (WZ) pending before the Hon'ble
National Green Tribunal, Western Zone Bench, Pune.

Reference:

1. Your office letter No. FCA/640/26.27, Nagpur dated 17.06.2026.
2. Letter No. A/Land/1045/26-27 dated 17.06.2026 of the Divisional Forest Officer, Dharashiv.
3. This office letter No. 1/Comp./P.Cr.74(26.27)/395 dated 18.06.2026.
4. Your office letter No. Desk 17/Nodal/CSN/690/26.27, Nagpur dated 24.06.2026.
5. Letter No. A/Land/1980/26-27 dated 24.06.2026 of the Divisional Forest Officer, Dharashiv.

With reference to the above subject, in the order dated 30.04.2026 passed by the Hon'ble National Green Tribunal (NGT), Western Zone Bench, Pune in Original Application No. 59/2019 (WZ), directions were issued to submit an affidavit indicating the actual number of trees surviving out of the plantations raised under Compensatory Afforestation.

Accordingly, the Divisional Forest Officer, Dharashiv submitted, vide reference No. 2 above, the details of the number of plantations carried out under Compensatory Afforestation along with the Survival Report to this office. The said report was forwarded by this office to your office along with a covering letter vide reference No. 3 above.

Subsequently, it was brought to the notice of this office through reference No. 4 above that there was an error in the number of plantations mentioned in the said report, and instructions were issued to submit a corrected report.

Accordingly, the Divisional Forest Officer, Dharashiv, vide reference No. 5 above, has clarified that the correct number of plantations carried out under Compensatory Afforestation is 2314. Along with the said letter, an attested copy of the relevant extract has also been submitted to this office.

The said reference letter No. 5 and the attested copy received therewith are being forwarded herewith for further necessary action.

Enclosure: As above.

Sd/-

(Pramod Chand Lakra)
Conservator of Forests (Territorial)
Chhatrapati Sambhajanagar.

Copy to: The Divisional Forest Officer, Dharashiv, for information and necessary action.

*True copy
with*

BEFORE THE NATIONAL GREEN
TRIBUNAL, WESTERN ZONE, PUNE
Original Application No.59 of 2019(WZ)

In the matter of :

Mr. Sakharam Asharam Kale ...Applicant

Versus

Regional Officer, MPCB & others ...Respondents

Additional Affidavit of Respondent No.7

DATED 9th July, 2026

D.M.GUPTA

ADVOCATE FOR RESPONDENT NO.7

3, LAXMAN APARTMENT

25/26, OLD TOPHKAHANA,

S'NAGAR, PUNE - 411 005

MOBILE : 9422317884

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